

to the wishes of the State Government, it has been decided to keep it in abeyance for the time being and expedite action in regard to the implementation of the first proposal.

[*Translation*]

SHRI BANWARI LAL PUROHIT: Mr. Speaker, Sir, I would like to know from the hon. Minister whether the revised reply that you have received...

[*English*]

MR. SPEAKER: The question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[*English*]

Technological Mission for Providing Telecommunication Facilities in Rural Areas

*148. DR. K. KALIMUTHU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to constitute a special technological mission for providing telecommunication facilities in

rural areas; and

(b) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir,

(b) Does not arise.

[*Translation*]

Indian Fishermen in Pakistani Jails

*149. SHRI KASHIRAM RANA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Coast Guards of Pakistan had caught a number of Indian fishermen after intruding into Indian waters and they are being kept in jails for the last three years;

(b) if so, the details thereof; and

(d) the action taken by Government to secure their release and the result thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). There are 119 Indian fishermen in the custody of Pakistan and the dates from which they have been detained are as follows:

S.No.	No. of fishermen	Date of capture
(i)	33 since	26.10.88
(ii)	12 since	03.04.89
(iii)	18 since	17.10.89
(iv)	10 since	27.10.89
(v)	10 since	31.10.89
(vi)	31 since	14.11.89
(vii)	5 since	14.11.89